

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (Crl.) No(s). 1992/2016

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

GODHA SINGH

Respondent(s)

Date : 10-07-2018 This petition was called on for hearing today.

For Petitioner(s) Mr.Ashutosh Kumar Sharma,Adv.  
Mr. Ankur Prakash, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld.counsel for the petitioner is directed to take fresh steps  
in respect of sole respondent within two weeks.

List the matter again on 24.08.2018

RAJESH KUMAR GOEL  
Registrar

SB